

HIGH COURT OF JAMMU AND KASHMIR
AT JAMMU
(Through Virtual Mode)

CrlM No. 99/2020
In
CRA No. 08/2019
[Crl A(s) No. 07/2019]

Raj Singh

Through :- Mr. Mandeep Singh, Advocate vice
Mr. R.K Kotwal, Advocate

...Applicant(s)

v/s

State of J&K

...Non-applicant(s)

Through :-

Coram: HON'BLE MR. JUSTICE PUNEET GUPTA, JUDGE

ORDER

Issue fresh notice to the respondent.

List on 19.05.2020.

(PUNEET GUPTA)
JUDGE

Jammu
06.05.2020
Tarun